

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :09-04-2024

Date : 09.04.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applican t	C.C Typ e	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	32467/ 2024	09.04.2 024	ABLAPL - 2958/2 024	S BISWAL	C.O.		Order Dtd. 2024-04- 06	BAIL- 1	(Se at No- 4)
2	32468/ 2024	09.04.2 024	WP (C) - 978/20 24	TRILOCHAN BAG	C.O.	COURT NO. 1	Order Dtd. 2024-03- 12	WRIT BRANC H-8	(Se at No- 29)
3	32472/ 2024	09.04.2 024	WP (C) - 3034/2 024	S.SATPATH Y	C.O.	COURT NO. 1	Order Dtd. 2024-04- 06	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
4	32473/ 2024	09.04.2 024	WP (C) - 6520/2 024	GIRIDHARI SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
5	32474/ 2024	09.04.2 024	ARBP- 47/202 3	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04- 05		(Se at No- 120)
6	32475/ 2024	09.04.2 024	WP (C) - 7829/2 024	TAPAN KU. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 09	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
7	32476/ 2024	09.04.2 024	ARBP-	J. SAHOO	C.O.	CHIEF	Order Dtd. 2024-04-		(Se

	2024	024	48/2023			JUSTICE'S COURT	05		at No-110)
8	32477/2024	09.04.2024	WA-185/2024	BIKRAM SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-06	WRIT APPEAL	(Seat No-2)
9	32478/2024	09.04.2024	CONTC-1829/2024	RUPESH KUMAR MOHANTY, P.S. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26		(Seat No-2)
10	32479/2024	09.04.2024	CMAPL-178/2023	M R SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-05	M.J.C.	(Seat No-2)
11	32480/2024	09.04.2024	ABLAPL-1815/2024	D SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-05	BAIL-2	(Seat No-11)
12	32482/2024	09.04.2024	BLAPL-2577/2024	D SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-05		(Seat No-11)
13	32483/2024	09.04.2024	WP (C) - 8141/2024	SATYARANJAN PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-08	WRIT BRANCH-8	(Seat No-42)
14	32484/2024	09.04.2024	CONTC-1890/2024	P. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-05	CONTE MPT	(Seat No-2)
15	32485/2024	09.04.2024	BLAPL-1774/2024	J PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-05		(Seat No-2)
16	32486/2024	09.04.2024	WP (C) - 8136/2024	N K ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-08	WRIT BRANCH-8	(Seat No-42)
17	32487/2024	09.04.2024	WP (C) - 5887/2024	R. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
18	32488/2024	09.04.2024	WP (C) - 8219/2024	BISHNU CHARAN PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-08	WRIT BRANCH-2	(Seat No-9)

19	32489/ 2024	09.04.2 024	WP (C) - 7320/2 024	M R ROUTRAY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 08	WRIT BRANC H-7	(Se at No- 15)
20	32490/ 2024	09.04.2 024	WP (C) - 6650/2 024	P.K. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 05	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
21	32491/ 2024	09.04.2 024	WP (C) - 7977/2 024	B K PARDHI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 08	WRIT BRANC H-5	(Se at No- 20)
22	32492/ 2024	09.04.2 024	WP (C) - 857/20 24	P.K. PANI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 06	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103)
23	32493/ 2024	09.04.2 024	WP (C) - 21880/ 2022	RAMESH CH. BHOI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 08	WRIT BRANC H-8	(Se at No- 39)
24	32494/ 2024	09.04.2 024	WP (C) - 8120/2 024	J P KAR	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 08	WRIT BRANC H-8	(Se at No- 42)
25	32495/ 2024	09.04.2 024	WP (C) - 7974/2 024	P K DUTTA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 08	WRIT BRANC H-5	(Se at No- 20)
26	32496/ 2024	09.04.2 024	WP (C) - 7340/2 024	M R ROUTRAY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 08	WRIT BRANC H-7	(Se at No- 15)
27	32497/ 2024	09.04.2 024	WP (C) - 7991/2 024	MANOJ KUMAR MOHANTY (2)	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 08	WRIT BRANC H-5	(Se at No- 20)
28	32498/ 2024	09.04.2 024	WP (C) - 7983/2 024	R C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04- 04	WRIT BRANC H-5	(Se at No- 20)
29	32499/ 2024	09.04.2 024	WP (C) - 7308/2 024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04- 08	WRIT BRANC H-7	(Se at No- 15)
30	32500/ 2024	09.04.2 024	BLAPL- 7516/2	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04- 08	BAIL- 2	(Se at

			023			OLD			No-9)
31	32501/2024	09.04.2024	WP (C) - 8127/2024	SAKTI PRASAD DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH-8	(Seat No-42)
32	32502/2024	09.04.2024	BLAPL-892/2024	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08		(Seat No-42)
33	32503/2024	09.04.2024	WP (C) - 8118/2024	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH-8	(Seat No-42)
34	32504/2024	09.04.2024	WP (C) - 8197/2024	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH-8	(Seat No-42)
35	32505/2024	09.04.2024	WP (C) - 8200/2024	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH-8	(Seat No-42)
36	32506/2024	09.04.2024	WP (C) - 8440/2024	P CH DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH-4	(Seat No-27)
37	32507/2024	09.04.2024	WP (C) - 8029/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH-7	(Seat No-18)
38	32508/2024	09.04.2024	WP (C) - 8038/2024	ARJUNA CHARANA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH-7	(Seat No-18)
39	32509/2024	09.04.2024	BLAPL-1172/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08		(Seat No-18)
40	32510/2024	09.04.2024	CONTC-7572/2023	BISHNU CHARAN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05	CONTE MPT	(Seat No-8)
41	32511/2024	09.04.2024	BLAPL-1840/2024	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08		(Seat No-8)
42	32513/2024	09.04.2024	BLAPL-12726/2023	M. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	BAIL-2	(Seat No-10)
43	32516/	09.04.2	BLAPL-	BISWAJIT	C.O.	COURT	Order Dtd. 2024-04-	BAIL-	(Se

	2024	024	9130/2023	SAHOO		NO. 2 OLD	06	1	at No-1)
44	32517/ 2024	09.04.2 024	BLAPL- 14160/ 2023	P K PATRI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04- 06	BAIL- 1	(Se at No- 5)
45	32518/ 2024	09.04.2 024	LAA- 31/202 2	A K ROUL	C.O.	COURT NO. 16	Order Dtd. 2024-04- 06	FIRST APPEA L	(Se at No- 5)
46	32521/ 2024	09.04.2 024	WP (C) - 33287/ 2011	R.K.MISHR A	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04- 05	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
47	32524/ 2024	09.04.2 024	CMP- 1036/2 022	YASHOBANT A DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 05	WRIT BRANC H-1	(Se at No- 31)
48	32525/ 2024	09.04.2 024	CMP- 1036/2 022	T K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 05	WRIT BRANC H-1	(Se at No- 31)
49	32526/ 2024	09.04.2 024	ABLAPL - 1074/2 024	MR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 05		(Se at No- 31)
50	32527/ 2024	09.04.2 024	WP (C) - 7835/2 024	R K BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-08- 07	WRIT BRANC H-4	(Se at No- 46)
51	32529/ 2024	09.04.2 024	WP (C) - 27564/ 2011	P R SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-04- 05	WRIT BRANC H-4	(Se at No- 37)
52	32530/ 2024	09.04.2 024	WP (C) - 19107/ 2019	BIKRAM BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-04- 05	WRIT BRANC H-2	(Se at No- 6)
53	32531/ 2024	09.04.2 024	WP (C) - 19107/ 2019	S BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-04- 05	WRIT BRANC H-2	(Se at No- 6)
54	32535/ 2024	09.04.2 024	WP (C) - 7988/2 024	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04- 29	WRIT BRANC H (DIVI SION BENCH	(Se at No- 111)

								-2)	
55	32539/ 2024	09.04.2 024	WP (C) - 7606/2 024	S K ACHARYA	C.O.	COURT NO. 1	Order Dtd. 2024-04- 26	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
56	32540/ 2024	09.04.2 024	WP (C) - 7600/2 024	S K ACHARYA	C.O.	COURT NO. 1	Order Dtd. 2024-04- 26	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
57	32541/ 2024	09.04.2 024	WP (C) - 7598/2 024	S K ACHARYA	C.O.	COURT NO. 1	Order Dtd. 2024-04- 26	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
58	32543/ 2024	09.04.2 024	WP (C) - 4651/2 024	MADAN DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03- 28	WRIT BRANC H-8	(Se at No- 43)
59	32550/ 2024	09.04.2 024	WPC (OA) - 2682/2 016	M. R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-04- 03	OA Branc h	(Se at No- 1)
60	32556/ 2024	09.04.2 024	BLAPL- 12979/ 2023	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04- 08	BAIL- 1	(Se at No- 5)
61	32557/ 2024	09.04.2 024	WP (C) - 7819/2 024	A.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-08- 12	WRIT BRANC H-4	(Se at No- 46)
62	32558/ 2024	09.04.2 024	CRLA- 417/20 19	N.N. MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMI NAL APPEA L	(Se at No- 6)
63	32559/ 2024	09.04.2 024	JCRLA- 74/201 8	M/S. CHITTA RANJAN SAHU, S.N.PANDA , P.K.MISHR A	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMI NAL APPEA L	(Se at No- 4)
64	32560/ 2024	09.04.2 024	CRLA- 239/20	T.R. DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMI NAL	(Se at

			21					APPEAL	No-5)
65	32561/2024	09.04.2024	CRLA-11/2024	CHITTA RANJAN SAHU	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
66	32562/2024	09.04.2024	CRLMC-1062/2024	RAJIB BIHARI MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-04-08		(Seat No-10)
67	32563/2024	09.04.2024	CRLA-287/2024	A. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
68	32564/2024	09.04.2024	CRLMP-470/2024	P K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-06	WRIT BRANCH-5	(Seat No-21)
69	32565/2024	09.04.2024	CRLA-296/2024	P.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
70	32566/2024	09.04.2024	CRLMP-458/2024	SANJAYA KU. SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-04-06	WRIT BRANCH-5	(Seat No-21)
71	32567/2024	09.04.2024	CRLA-280/2024	P.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
72	32568/2024	09.04.2024	CRLMP-456/2024	SANJAYA KU. SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-04-06	WRIT BRANCH-5	(Seat No-21)
73	32569/2024	09.04.2024	BLAPL-3431/2023	J. KAMILA	C.O.	COURT NO. 5	Order Dtd. 2024-04-08	BAIL-1	(Seat No-1)
74	32570/2024	09.04.2024	CRLMP-446/2024	A K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-06	WRIT BRANCH-5	(Seat No-21)
75	32571/2024	09.04.2024	BLAPL-4801/2023	J.R. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-04-08	BAIL-2	(Seat No-11)
76	32572/2024	09.04.2024	CRLMP-441/2024	RABI SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-04-06	WRIT BRANCH-5	(Seat No-21)
77	32573/	09.04.2	BLAPL-	M.K. PANI	C.O.	COURT	Order Dtd. 2024-04-	BAIL-	(Se

	2024	024	10045/2023			NO. 5	08	2	at No-7)
78	32574/2024	09.04.2024	BLAPL-11276/2023	P.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-08	BAIL-2	(Se at No-7)
79	32575/2024	09.04.2024	BLAPL-3037/2024	S BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-04-08		(Se at No-7)
80	32576/2024	09.04.2024	CRLMC-785/2024	MRUTYUNJAYA MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-08	CRIMINAL MISC	(Se at No-3)
81	32577/2024	09.04.2024	CRLMC-784/2024	MRUTYUNJAYA MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-08	CRIMINAL MISC	(Se at No-3)
82	32578/2024	09.04.2024	CRLA-169/2024	RASHMI RANJAN DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-10)
83	32579/2024	09.04.2024	CRLMC-21/2024	SANJAYA KU. SAHU	C.O.	COURT NO. 15	Order Dtd. 2024-02-20	CRIMINAL MISC	(Se at No-3)
84	32580/2024	09.04.2024	BLAPL-10699/2023	B. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-04-08	BAIL-2	(Se at No-11)
85	32581/2024	09.04.2024	CRLMC-1011/2024	S K BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-04-08		(Se at No-11)
86	32582/2024	09.04.2024	BLAPL-11059/2023	J. KAMILA	C.O.	COURT NO. 15	Order Dtd. 2024-04-08	BAIL-2	(Se at No-8)
87	32583/2024	09.04.2024	CRLMC-954/2024	BIJAYA KUMAR DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-08		(Se at No-8)
88	32584/2024	09.04.2024	BLAPL-7068/2023	S.R. PATTANAİK	C.O.	COURT NO. 15	Order Dtd. 2024-04-08	BAIL-1	(Se at No-6)
89	32585/2024	09.04.2024	CRLMC-975/2024	PITAMBAR JENA	C.O.	COURT NO. 15	Order Dtd. 2024-04-08		(Se at No-6)

90	32586/ 2024	09.04.2 024	BLAPL- 7069/2 023	S.R. PATTANAİK	C.O.	COURT NO. 15	Order Dtd. 2024-04- 08	BAIL- 1	(Se at No- 6)
91	32587/ 2024	09.04.2 024	CRLMC- 825/20 24	JYOTISH RANJAN DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04- 08	CRIMI NAL MISC	(Se at No- 2)
92	32588/ 2024	09.04.2 024	CRLA- 596/20 19	R.K. BARIK	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMI NAL APPEA L	(Se at No- 6)
93	32589/ 2024	09.04.2 024	WP (C) - 7980/2 024	S BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-04- 06	WRIT BRANC H-5	(Se at No- 20)
94	32590/ 2024	09.04.2 024	CRLA- 205/20 24	J.P. KAR	C.O.	COURT NO. 5	Order Dtd. 2024-04- 08	CRIMI NAL APPEA L	(Se at No- 10)
95	32591/ 2024	09.04.2 024	BLAPL- 12369/ 2023	S.P. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04- 08	BAIL- 1	(Se at No- 2)
96	32592/ 2024	09.04.2 024	WP (C) - 8123/2 024	S SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-04- 08	WRIT BRANC H-8	(Se at No- 42)
97	32593/ 2024	09.04.2 024	ABLAPL - 11484/ 2022	M.K. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-04- 08	BAIL- 1	(Se at No- 5)
98	32594/ 2024	09.04.2 024	WP (C) - 7351/2 024	PRADIPTA KUMAR PATTANAYA K	C.O.	COURT NO. 5	Order Dtd. 2024-04- 02	WRIT BRANC H-7	(Se at No- 15)
99	32595/ 2024	09.04.2 024	WP (C) - 7199/2 024	LAMBODAR PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2024-04- 06	WRIT BRANC H-5	(Se at No- 23)
100	32596/ 2024	09.04.2 024	WP (C) - 8144/2 024	B.K. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-04- 08	WRIT BRANC H-8	(Se at No- 42)
101	32597/ 2024	09.04.2 024	CRLMC- 899/20 24	C MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04- 08	CRIMI NAL MISC	(Se at No- 2)
102	32598/ 2024	09.04.2 024	WP (C) - 8169/2 024	B.K. SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-04- 08	WRIT BRANC H-8	(Se at No-

									42)
103	32599/2024	09.04.2024	WP (C) - 8172/2024	PRAMOD KUMAR ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-04-06	WRIT BRANCH-8	(Serial No-42)
104	32600/2024	09.04.2024	WP (C) - 8100/2024	N.K. ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-04-08	WRIT BRANCH-7	(Serial No-18)
105	32601/2024	09.04.2024	CRLMC-904/2024	SUVENDU BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-04-08		(Serial No-18)
106	32602/2024	09.04.2024	WP (C) - 8075/2024	S. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-04-08	WRIT BRANCH-7	(Serial No-18)
107	32603/2024	09.04.2024	WP (C) - 8063/2024	B. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-04-08	WRIT BRANCH-7	(Serial No-18)
108	32604/2024	09.04.2024	CRLMC-951/2024	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-04-08		(Serial No-18)
109	32605/2024	09.04.2024	WP (C) - 8194/2024	S. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-08	WRIT BRANCH-8	(Serial No-42)
110	32606/2024	09.04.2024	WP (C) - 7994/2024	M. NAIK	C.O.	COURT NO. 5	Order Dtd. 2024-04-06	WRIT BRANCH-5	(Serial No-20)
111	32607/2024	09.04.2024	BLAPL-2378/2024	U C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-22		(Serial No-20)
112	32608/2024	09.04.2024	WP (C) - 7924/2024	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06	WRIT BRANCH-5	(Serial No-20)
113	32609/2024	09.04.2024	CRLMP-479/2024	S K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06	WRIT BRANCH-5	(Serial No-21)
114	32610/2024	09.04.2024	WP (C) - 7987/2024	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06	WRIT BRANCH-5	(Serial No-20)
115	32611/2024	09.04.2024	CRLMC-953/2024	A K SARANGI	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Serial No-21)

			24			OLD			No-20)
116	32612/2024	09.04.2024	WP (C) - 3134/2024	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-16	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
117	32613/2024	09.04.2024	WP (C) - 8151/2024	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH H-8	(Seat No-42)
118	32614/2024	09.04.2024	WP (C) - 8133/2024	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH H-8	(Seat No-42)
119	32615/2024	09.04.2024	CRLMA-51/2024	SURENDRA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	BAIL-1	(Seat No-5)
120	32616/2024	09.04.2024	WP (C) - 7993/2024	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH H-5	(Seat No-20)
121	32617/2024	09.04.2024	WP (C) - 20767/2015	D K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	WRIT BRANCH H-1	(Seat No-30)
122	32618/2024	09.04.2024	WP (C) - 7957/2024	U. CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH H-5	(Seat No-20)
123	32619/2024	09.04.2024	WP (C) - 20767/2015	GANESH CH. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	WRIT BRANCH H-1	(Seat No-30)
124	32620/2024	09.04.2024	WP (C) - 7964/2024	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH H-5	(Seat No-20)
125	32621/2024	09.04.2024	WP (C) - 20767/2015	GAGAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	WRIT BRANCH H-1	(Seat No-30)
126	32622/2024	09.04.2024	WP (C) - 7966/2024	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH H-5	(Seat No-20)
127	32623/2024	09.04.2024	WP (C) - 20767/	R K MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-04	WRIT BRANCH	(Seat at

			2015			OLD		H-1	No-30)
128	32624/2024	09.04.2024	WP (C) - 7970/2024	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH-5	(Seat No-20)
129	32625/2024	09.04.2024	WP (C) - 7976/2024	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH-5	(Seat No-20)
130	32626/2024	09.04.2024	FAO-121/2024	D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	MISC. APPEAL SEC.	(Seat No-9)
131	32627/2024	09.04.2024	WP (C) - 8061/2024	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH-7	(Seat No-18)
132	32628/2024	09.04.2024	FAO-854/2019	D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	MISC. APPEAL SEC.	(Seat No-5)
133	32629/2024	09.04.2024	WP (C) - 8086/2024	M.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH-7	(Seat No-18)
134	32630/2024	09.04.2024	FAO-854/2019	M K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	MISC. APPEAL SEC.	(Seat No-5)
135	32631/2024	09.04.2024	WP (C) - 8098/2024	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH-7	(Seat No-18)
136	32632/2024	09.04.2024	WPC (OAC) - 731/2017	ISWAR CH SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	OAC Branch	(Seat No-1)
137	32633/2024	09.04.2024	WP (C) - 7933/2024	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)
138	32634/2024	09.04.2024	WP (C) - 7718/2024	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)

139	32635/2024	09.04.2024	WP (C) - 25648/2022	TAPAN KU. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-120)
140	32636/2024	09.04.2024	WP (C) - 8405/2024	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
141	32637/2024	09.04.2024	WP (C) - 8405/2024	JAGAMOHAN PATTANAİK	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
142	32638/2024	09.04.2024	WP (C) - 33605/2020	N K ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
143	32639/2024	09.04.2024	WP (C) - 8344/2024	G. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-115)
144	32640/2024	09.04.2024	WP (C) - 8164/2024	R.K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
145	32641/2024	09.04.2024	WP (C) - 7841/2020	JYOTIRANJAN SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
146	32642/2024	09.04.2024	WP (C) - 8167/2024	R.K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)

								SION BENCH -2))
14 7	32644/ 2024	09.04.2 024	WP (C) - 8170/2 024	R.K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
14 8	32645/ 2024	09.04.2 024	WP (C) - 13077/ 2023	P.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
14 9	32646/ 2024	09.04.2 024	WP (C) - 17934/ 2015	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 08	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
15 0	32647/ 2024	09.04.2 024	WP (C) - 32790/ 2023	L.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 08	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)
15 1	32648/ 2024	09.04.2 024	ABLAPL - 2970/2 024	B.B.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 06		(Se at No- 102)
15 2	32649/ 2024	09.04.2 024	ITA- 65/202 3	K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12- 31		(Se at No- 102)
15 3	32650/ 2024	09.04.2 024	WP (C) - 906/20 24	SARADA NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 08	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
15 4	32651/ 2024	09.04.2 024	ABLAPL - 2935/2 024	B.B.ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 06	BAIL- 2	(Se at No- 9)
15	32652/	09.04.2	WP (C) -	B.B.	C.O.	CHIEF	Order Dtd. 2024-04-	WRIT	(Se

5	2024	024	8215/2 024	MALLICK		JUSTI CE'S COURT	08	BRANC H (DIVI SION BENCH -2)	at No- 114)
15 6	32653/ 2024	09.04.2 024	WP (C) - 13863/ 2012	M NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 06	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
15 7	32654/ 2024	09.04.2 024	WP (C) - 8206/2 024	KARUNAKAR RATH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
15 8	32655/ 2024	09.04.2 024	ABLAPL - 2980/2 024	J. PRADHAN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 06	BAIL- 1	(Se at No- 4)
15 9	32656/ 2024	09.04.2 024	WP (C) - 13573/ 2014	J. SAHOO	C.O.	COURT NO. 16	Order Dtd. 9999-12- 31	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)
16 0	32657/ 2024	09.04.2 024	ABLAPL - 2672/2 024	J. PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04- 06	BAIL- 2	(Se at No- 9)
16 1	32658/ 2024	09.04.2 024	WP (C) - 22419/ 2014	M. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04- 08	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
16 2	32659/ 2024	09.04.2 024	RSA- 8/2024	NIRANJAN SINGH (1)	C.O.	COURT NO. 7	Order Dtd. 2024-03- 11	SECON D APPEA L	(Se at No- 4)
16 3	32660/ 2024	09.04.2 024	ABLAPL - 1874/2 024	J. PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2024-04- 06		(Se at No- 4)
16 4	32661/ 2024	09.04.2 024	WP (C) - 24277/ 2014	T. BAG	C.O.	COURT NO. 7	Order Dtd. 2024-04- 08	WRIT BRANC H	(Se at No-

								(DIVISION BENCH -1)	105)
165	32662/2024	09.04.2024	WP (C) - 20562/2016	P.K. DASH	C.O.	COURT NO. 7	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
166	32663/2024	09.04.2024	ABLAPL - 1499/2024	T.R.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Seat No-116)
167	32664/2024	09.04.2024	WP (C) - 20562/2016	P.K. DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
168	32665/2024	09.04.2024	RSA-307/2023	RABI SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-09	SECOND APPEAL	(Seat No-1)
169	32666/2024	09.04.2024	WP (C) - 8000/2024	GOPAL KRUSHNA NANDA	C.O.	COURT NO. 7	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)
170	32667/2024	09.04.2024	RSA-308/2023	RABI SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-09	SECOND APPEAL	(Seat No-1)
171	32668/2024	09.04.2024	WP (C) - 8000/2024	B.K. PARDHI	C.O.	COURT NO. 7	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)
172	32669/2024	09.04.2024	WP (C) - 7945/2024	PRAFULLA CHANDRA DAS	C.O.	COURT NO. 7	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)
17	32670/	09.04.2	RSA-	M BARAL	C.O.	COURT	Order Dtd. 2024-04-	SECOND	(Se

3	2024	024	47/2017			NO. 7	06	D APPEAL	at No-4)
174	32671/2024	09.04.2024	WP (C) - 8216/2024	B.B. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-114)
175	32672/2024	09.04.2024	RSA-47/2017	S R PANI	C.O.	COURT NO. 7	Order Dtd. 2024-04-06	SECOND APPEAL	(Seat No-4)
176	32673/2024	09.04.2024	WP (C) - 8303/2024	M. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-115)
177	32674/2024	09.04.2024	WP (C) - 8185/2024	J.K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-04-08	WRIT BRANCH-8	(Seat No-42)
178	32675/2024	09.04.2024	WP (C) - 4378/2024	A. SUNDARAY	C.O.	COURT NO. 7	Order Dtd. 2024-04-08	WRIT BRANCH-5	(Seat No-47)
179	32676/2024	09.04.2024	WP (C) - 36337/2022	R.C. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-04-08	WRIT BRANCH-3	(Seat No-12)
180	32677/2024	09.04.2024	WP (C) - 8183/2024	S.K. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-08	WRIT BRANCH-8	(Seat No-42)
181	32678/2024	09.04.2024	WP (C) - 4953/2018	H.K. PANDA	C.O.	COURT NO. 7	Order Dtd. 2024-04-08	WRIT BRANCH-3	(Seat No-14)
182	32679/2024	09.04.2024	WP (C) - 8187/2024	S. SATPATHY	C.O.	COURT NO. 7	Order Dtd. 2024-04-08	WRIT BRANCH-8	(Seat No-42)
183	32680/2024	09.04.2024	WP (C) - 7990/2024	S.K. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-04-08	WRIT BRANCH-5	(Seat No-20)
184	32681/2024	09.04.2024	ABLAPL - 5634/2	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2020-05-29	BAIL-1	(Seat No-

			020						5)
185	32682/2024	09.04.2024	WP (C) - 8143/2024	S. DASH	C.O.	COURT NO. 7	Order Dtd. 2024-04-08	WRIT BRANCH-8	(Seat No-42)
186	32683/2024	09.04.2024	WP (C) - 8180/2024	A.K. PANDA	C.O.	COURT NO. 7		WRIT BRANCH-8	(Seat No-42)
187	32684/2024	09.04.2024	ABLAPL - 3452/2020	RAHUL SETHI	C.O.	COURT NO. 7	Order Dtd. 2022-03-04	CRIMINAL MISC	(Seat No-9)
188	32685/2024	09.04.2024	WP (C) - 8269/2024	S. DASH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-9)
189	32686/2024	09.04.2024	ABLAPL - 16623/2022	H K PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-06	BAIL-2	(Seat No-12)
190	32687/2024	09.04.2024	WP (C) - 37201/2023	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH-4	(Seat No-27)
191	32688/2024	09.04.2024	WP (C) - 4099/2024	MANORANJAN PADHI	C.O.	COURT NO. 1	Order Dtd. 2024-02-28	WRIT BRANCH-2	(Seat No-9)
192	32689/2024	09.04.2024	CONTC-2204/2024	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2024-04-08		(Seat No-9)
193	32690/2024	09.04.2024	WP (C) - 8019/2024	S.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
194	32691/2024	09.04.2024	CONTC-2033/2024	S B BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-08		(Seat No-112)
195	32692/2024	09.04.2024	WP (C) - 7985/2024	S.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)

196	32693/2024	09.04.2024	WP (C) - 8021/2024	S.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Serial No-112)
197	32694/2024	09.04.2024	WP (C) - 7982/2024	S.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Serial No-111)
198	32695/2024	09.04.2024	WP (C) - 7984/2024	S.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Serial No-111)
199	32696/2024	09.04.2024	WP (C) - 7969/2024	S.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Serial No-111)
200	32697/2024	09.04.2024	CONTC-2082/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-08		(Serial No-111)
201	32698/2024	09.04.2024	WP (C) - 7972/2024	S.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Serial No-111)
202	32699/2024	09.04.2024	WP (C) - 7963/2024	S.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Serial No-111)
203	32700/2024	09.04.2024	CONTC-2089/2024	SARAT KU. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-08		(Serial No-111)
204	32701/2024	09.04.2024	ABLAPL	M.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-08		(Serial No-111)

4	2024	024	- 2220/2 024			NO. 2	06		at No- 111)
20 5	32702/ 2024	09.04.2 024	WP (C) - 7967/2 024	S.K. SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04- 08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
20 6	32703/ 2024	09.04.2 024	WP (C) - 7906/2 024	S.K. SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04- 08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
20 7	32704/ 2024	09.04.2 024	ABLAPL - 2013/2 024	KSHITISH	C.O.	COURT NO. 2	Order Dtd. 2024-04- 06		(Se at No- 111)
20 8	32705/ 2024	09.04.2 024	WP (C) - 7908/2 024	S.K. SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04- 08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
20 9	32706/ 2024	09.04.2 024	WP (C) - 7911/2 024	S.K. SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04- 08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
21 0	32707/ 2024	09.04.2 024	ABLAPL - 1763/2 024	P.K.MOHAN TY	C.O.	COURT NO. 2	Order Dtd. 2024-04- 06	BAIL- 1	(Se at No- 2)
21 1	32708/ 2024	09.04.2 024	ABLAPL - 581/20 24	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04- 08		(Se at No- 2)
21 2	32709/ 2024	09.04.2 024	ABLAPL - 1071/2 024	A.K.MOHAN TY	C.O.	COURT NO. 2	Order Dtd. 2024-04- 06		(Se at No- 2)
21 3	32710/ 2024	09.04.2 024	CONTC- 2223/2 024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04- 08		(Se at No- 2)

21	32711/2024	09.04.2024	ABLAPL - 2936/2024	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Seat No-2)
21	32712/2024	09.04.2024	ABLAPL - 2861/2024	M.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Seat No-2)
21	32713/2024	09.04.2024	ABLAPL - 2942/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Seat No-2)
21	32714/2024	09.04.2024	BLAPL-2857/2024	P.K.PANI	C.O.	COURT NO. 2	Order Dtd. 2024-04-04		(Seat No-2)
21	32715/2024	09.04.2024	CONTC-2222/2024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Seat No-2)
21	32716/2024	09.04.2024	ABLAPL - 2941/2024	PK SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Seat No-2)
22	32717/2024	09.04.2024	BLAPL-1997/2024	S.P.SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04		(Seat No-2)
22	32718/2024	09.04.2024	BLAPL-2248/2024	B.S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03		(Seat No-2)
22	32719/2024	09.04.2024	ABLAPL - 2949/2024	J.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06	BAIL-1	(Seat No-4)
22	32720/2024	09.04.2024	ABLAPL - 2943/2024	M.N.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Seat No-4)
22	32728/2024	09.04.2024	ABLAPL - 2982/2024	DILLIP KUMAR SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06	BAIL-1	(Seat No-3)
22	32729/2024	09.04.2024	ABLAPL - 2981/2024	K. K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Seat No-3)
22	32730/2024	09.04.2024	ABLAPL - 2979/2024	D. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Seat No-3)

			024						3)
227	32731/2024	09.04.2024	ABLAPL - 2976/2024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Se at No-3)
228	32732/2024	09.04.2024	ABLAPL - 2972/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06	BAIL-1	(Se at No-4)
229	32733/2024	09.04.2024	ABLAPL - 2971/2024	J. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Se at No-4)
230	32734/2024	09.04.2024	ABLAPL - 2969/2024	M. N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Se at No-4)
231	32735/2024	09.04.2024	ABLAPL - 2967/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-06		(Se at No-4)
232	32736/2024	09.04.2024	ABLAPL - 2966/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	BAIL-2	(Se at No-9)
233	32737/2024	09.04.2024	ABLAPL - 2965/2024	D. K. NAIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	BAIL-2	(Se at No-9)
234	32738/2024	09.04.2024	ABLAPL - 2962/2024	ASHISH KUMAR NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Se at No-9)
235	32739/2024	09.04.2024	ABLAPL - 2960/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	BAIL-1	(Se at No-4)
236	32740/2024	09.04.2024	ABLAPL - 2957/2024	SAMIR BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	BAIL-1	(Se at No-4)
237	32741/2024	09.04.2024	ABLAPL - 2956/2024	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Se at No-4)
238	32742/2024	09.04.2024	ABLAPL - 2955/2024	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-06	BAIL-1	(Se at No-4)
239	32743/2024	09.04.2024	CMAPL-799/20	R.K.BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-04-08	M.J.C .	(Se at

			22			OLD			No-2)
240	32744/2024	09.04.2024	ABLAPL - 2954/2024	HEMANTA KUMAR MOHANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-06		(Se at No-2)
241	32745/2024	09.04.2024	WA-1047/2023	S.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-08	WRIT APPEAL	(Se at No-7)
242	32746/2024	09.04.2024	ABLAPL - 2953/2024	MITHUN DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-06	BAIL-1	(Se at No-4)
243	32747/2024	09.04.2024	WA-1764/2022	B.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-08	WRIT APPEAL	(Se at No-2)
244	32748/2024	09.04.2024	ABLAPL - 2938/2024	A. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-06	BAIL-2	(Se at No-8)
245	32749/2024	09.04.2024	ABLAPL - 2932/2024	MANOJ KUMAR MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-06		(Se at No-8)
246	32750/2024	09.04.2024	WA-550/2024	D.K.NAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-08		(Se at No-8)
247	32751/2024	09.04.2024	ABLAPL - 2931/2024	MANAS RANJAN SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-06	BAIL-1	(Se at No-3)
248	32752/2024	09.04.2024	ABLAPL - 2930/2024	SIBA PRASAD SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-06	BAIL-2	(Se at No-8)
249	32753/2024	09.04.2024	WA-550/2024	M.K.RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-08		(Se at No-8)
250	32754/2024	09.04.2024	ABLAPL - 2929/2024	DILLIP SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-06	BAIL-2	(Se at No-12)
251	32755/2024	09.04.2024	ABLAPL - 2928/2024	PRATAP SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-06		(Se at No-12)
25	32756/	09.04.2	ABLAPL	SURYA	C.O.	CHIEF	Order Dtd. 2024-04-	BAIL-	(Se

2	2024	024	- 2927/2 024	NARAYAN MISHRA		JUSTI CE'S COURT	06	1	at No- 2)
25 3	32757/ 2024	09.04.2 024	WP (C) - 7912/2 024	S.K.SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
25 4	32758/ 2024	09.04.2 024	ABLAPL - 2641/2 024	R. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04- 06		(Se at No- 111)
25 5	32759/ 2024	09.04.2 024	BLAPL- 7707/2 023	T.R. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04- 08	BAIL- 2	(Se at No- 8)
25 6	32760/ 2024	09.04.2 024	ABLAPL - 2249/2 024	S. CHOUDHURY	C.O.	COURT NO. 2	Order Dtd. 2024-04- 08		(Se at No- 8)
25 7	32761/ 2024	09.04.2 024	WP (C) - 37081/ 2023	BASUDEBA ROUT	C.O.	COURT NO. 16	Order Dtd. 2024-08- 07	WRIT BRANC H-8	(Se at No- 43)
25 8	32762/ 2024	09.04.2 024	ABLAPL - 2538/2 024	S. CHOUDHURY	C.O.	COURT NO. 16	Order Dtd. 2024-04- 08		(Se at No- 43)
25 9	32763/ 2024	09.04.2 024	WP (C) - 6593/2 024	R.CH. ROUT	C.O.	COURT NO. 16	Order Dtd. 2024-04- 08	WRIT BRANC H-7	(Se at No- 48)
26 0	32764/ 2024	09.04.2 024	ABLAPL - 2360/2 024	S. K. BHANJADEO	C.O.	COURT NO. 16	Order Dtd. 2024-04- 08	BAIL- 1	(Se at No- 1)
26 1	32765/ 2024	09.04.2 024	WP (C) - 8865/2 023	D.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04- 22	WRIT BRANC H-5	(Se at No- 22)
26 2	32766/ 2024	09.04.2 024	WP (C) - 40713/ 2021	S.S.BISWA L	C.O.	COURT NO. 1	Order Dtd. 2024-04- 08	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)
26 3	32767/ 2024	09.04.2 024	ABLAPL -	MANOJ KUMAR	C.O.	COURT NO. 2	Order Dtd. 2024-04- 06		(Se at

			2923/2 024	MOHANTY					No-101)
26 4	32768/ 2024	09.04.2 024	BLAPL- 9303/2 023	H.K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04- 08	BAIL- 2	(Se at No- 11)
26 5	32769/ 2024	09.04.2 024	WP (C) - 6857/2 024	LAXMINARA YAN RAYATSING H	C.O.	COURT NO. 2	Order Dtd. 2024-04- 08	WRIT BRANC H-2	(Se at No- 7)
26 6	32770/ 2024	09.04.2 024	WP (C) - 14110/ 2023	S.BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04- 08	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122)
26 7	32771/ 2024	09.04.2 024	WP (C) - 6667/2 024	J. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04- 08	WRIT BRANC H-8	(Se at No- 40)
26 8	32772/ 2024	09.04.2 024	ABLAPL - 2926/2 024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04- 06	BAIL- 2	(Se at No- 8)
26 9	32773/ 2024	09.04.2 024	WP (C) - 42116/ 2023	A.K.MISHR A	C.O.	COURT NO. 2	Order Dtd. 2024-04- 08	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
27 0	32775/ 2024	09.04.2 024	CMAPL- 74/202 4	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2024-04- 08		(Se at No- 105)
27 1	32776/ 2024	09.04.2 024	WP (C) - 6030/2 024	S.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04- 08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
27 2	32777/ 2024	09.04.2 024	RSA- 385/20 10	R CH ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04- 08	SECON D APPEA L	(Se at No- 3)
27 3	32778/ 2024	09.04.2 024	WP (C) - 6749/2 024	B.K.MISHR A	C.O.	COURT NO. 2	Order Dtd. 2024-04- 08	WRIT BRANC H	(Se at No-

								(DIVISION BENCH -3)	122)
274	32779/2024	09.04.2024	WP (C) - 6378/2024	S.K. SAHU	C.O.	COURT NO. 20	Order Dtd. 2024-06-24	WRIT BRANCH-3	(Seat No-33)
275	32780/2024	09.04.2024	WP (C) - 7040/2024	S.DAS	C.O.	COURT NO. 20	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-102)
276	32781/2024	09.04.2024	WP (C) - 152/2024	S.K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-56)
277	32782/2024	09.04.2024	RSA-386/2010	P C MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-08	SECOND APPEAL	(Seat No-3)
278	32783/2024	09.04.2024	WP (C) - 2957/2024	P.K.JENA	C.O.	COURT NO. 20	Order Dtd. 2024-04-08	WRIT BRANCH-5	(Seat No-21)
279	32784/2024	09.04.2024	RSA-386/2010	R CH ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-08	SECOND APPEAL	(Seat No-3)
280	32785/2024	09.04.2024	WP (C) - 39832/2023	S.K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-08-08	WRIT BRANCH-1	(Seat No-49)
281	32786/2024	09.04.2024	CONTC-784/2024	H.K.MOHANTA	C.O.	COURT NO. 20	Order Dtd. 2024-04-08		(Seat No-49)
282	32787/2024	09.04.2024	CONTC-1974/2024	TAPAN SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-04-08		(Seat No-49)
283	32788/2024	09.04.2024	RPFAM-6/2020	H.K. MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-05-17	FIRST APPEAL	(Seat No-1)
284	32789/2024	09.04.2024	CONTC-1907/2024	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-08		(Seat No-1)

285	32790/2024	09.04.2024	WP (C) - 236/2024	C.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH -2)	(Serial No-116)
286	32792/2024	09.04.2024	CONTC-10520/2023	M/S.CHANDRAKANTA NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-06-28	CONTE MPT	(Serial No-3)
287	32793/2024	09.04.2024	CONTC-1177/2024	P C BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-04-08		(Serial No-3)
288	32794/2024	09.04.2024	CONTC-2206/2024	SARAT DASH	C.O.	COURT NO. 20	Order Dtd. 2024-04-08		(Serial No-3)
289	32795/2024	09.04.2024	CONTC-2216/2024	M R SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-08		(Serial No-3)
290	32796/2024	09.04.2024	BLAPL-8953/2023	S. DASH	C.O.	COURT NO. 20	Order Dtd. 2024-04-08	BAIL-1	(Serial No-2)
291	32797/2024	09.04.2024	TRP (C) - 35/2024	H.K. MOHANTA	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	M.J.C .	(Serial No-6)
292	32798/2024	09.04.2024	CONTC-2221/2024	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-04-08		(Serial No-6)
293	32799/2024	09.04.2024	TRP (C) - 491/2022	M. JATI	C.O.	COURT NO. 11	Order Dtd. 2024-04-08	M.J.C .	(Serial No-6)
294	32800/2024	09.04.2024	CONTC-1976/2024	TAPAN SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-04-08		(Serial No-6)
295	32801/2024	09.04.2024	TRP (C) - 29/2024	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	M.J.C .	(Serial No-6)
296	32802/2024	09.04.2024	TRP (C) - 30/2024	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-29	M.J.C .	(Serial No-6)

29	32803/2024	09.04.2024	WP (C) - 5496/2024	K.C. SWAIN	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-2)
29	32804/2024	09.04.2024	CONTC-2042/2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Seat No-2)
29	32805/2024	09.04.2024	WP (C) - 5496/2024	R.B. MISHRA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-2)
30	32806/2024	09.04.2024	CONTC-2042/2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Seat No-2)
30	32807/2024	09.04.2024	CONTC-2022/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Seat No-2)
30	32808/2024	09.04.2024	ABLAPL - 2983/2024	AK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Seat No-2)
30	32809/2024	09.04.2024	WP (C) - 27879/2019	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-11	WRIT BRANCH-1	(Seat No-4)
30	32810/2024	09.04.2024	WP (C) - 5639/2024	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH-3	(Seat No-12)
30	32813/2024	09.04.2024	WP (C) - 4161/2024	D.K. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-08	WRIT BRANCH-3	(Seat No-13)
30	32814/2024	09.04.2024	WP (C) - 8243/2024	S.K. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-04-29	WRIT BRANCH-2	(Seat No-9)
30	32815/2024	09.04.2024	WP (C) - 27379/2019	J. DEHURY	C.O.	COURT NO. 16	Order Dtd. 2024-04-08	WRIT BRANCH-2	(Seat No-6)
30	32816/2024	09.04.2024	WP (C) - 156/2018	S. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-04-08	WRIT BRANCH-1	(Seat No-3)
30	32817/2024	09.04.2024	WP (C) - 5295/2024	S. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-04-08	WRIT BRANCH-7	(Seat No-)

									44)
310	32818/2024	09.04.2024	BLAPL-8307/2023	P.K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-04-02	BAIL-1	(Seat No-5)
311	32819/2024	09.04.2024	CRLMC-870/2024	S.K.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-04-08	CRIMINAL MISC	(Seat No-2)
312	32820/2024	09.04.2024	CRLMC-5387/2023	S.S.PATTAIK	C.O.	COURT NO. 16	Order Dtd. 2024-04-08		(Seat No-2)
313	32821/2024	09.04.2024	CRLMC-4315/2023	S.C.DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-08	CRIMINAL MISC	(Seat No-2)
314	32822/2024	09.04.2024	CRLMC-4051/2023	A.C.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-04-08	CRIMINAL MISC	(Seat No-3)
315	32823/2024	09.04.2024	CRLMC-1017/2024	K.C.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-04-08	CRIMINAL MISC	(Seat No-6)
316	32834/2024	09.04.2024	BLAPL-3044/2024	RABI NARAYAN BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-04-08		(Seat No-6)
317	32836/2024	09.04.2024	WP (C) - 34683/2020	G. SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-1	(Seat No-30)
318	32837/2024	09.04.2024	BLAPL-3052/2024	D SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-08		(Seat No-30)
319	32839/2024	09.04.2024	WP (C) - 38270/2020	P. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-3	(Seat No-33)
320	32841/2024	09.04.2024	WP (C) - 12885/2015	JYOTIRANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-6	(Seat No-16)
321	32842/2024	09.04.2024	WP (C) - 34683/2020	J. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-1	(Seat No-30)
322	32844/2024	09.04.2024	WP (C) - 38270/	J. SAHOO	C.O.	COURT NO.	Order Dtd. 2024-03-22	WRIT BRANCH	(Seat

			2020			15		H-3	No-33)
323	32846/2024	09.04.2024	WP (C) - 12885/2015	GANESH CH. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-6	(Seat No-16)
324	32847/2024	09.04.2024	WP (C) - 36947/2020	G. SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-5	(Seat No-32)
325	32848/2024	09.04.2024	WP (C) - 36947/2020	J. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-5	(Seat No-32)
326	32849/2024	09.04.2024	WP (C) - 12796/2015	JYOTIRANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-5	(Seat No-47)
327	32850/2024	09.04.2024	BLAPL-13009/2022	T.R. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-02	BAIL-1	(Seat No-2)
328	32851/2024	09.04.2024	WP (C) - 12796/2015	GANESH CH. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-5	(Seat No-47)
329	32852/2024	09.04.2024	WP (C) - 8025/2024	J. R. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-04-06	WRIT BRANCH-7	(Seat No-18)
330	32853/2024	09.04.2024	WP (C) - 37693/2020	P. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-5	(Seat No-21)
331	32854/2024	09.04.2024	WP (C) - 7387/2024	A. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-06	WRIT BRANCH-7	(Seat No-15)
332	32855/2024	09.04.2024	WP (C) - 12795/2015	JYOTIRANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-5	(Seat No-47)
333	32856/2024	09.04.2024	WP (C) - 37693/2020	J. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-5	(Seat No-21)
334	32857/2024	09.04.2024	WP (C) - 7313/2024	D. K. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-04-06	WRIT BRANCH-7	(Seat No-15)
335	32858/2024	09.04.2024	WP (C) -	J. SAHOO	C.O.	COURT	Order Dtd. 2024-03-	WRIT	(Se

5	2024	024	205/2021			NO. 15	22	BRANCH-8	at No-29)
336	32859/2024	09.04.2024	WP (C) - 7304/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-04-06	WRIT BRANCH-7	(Se at No-15)
337	32860/2024	09.04.2024	WP (C) - 12795/2015	GANESH CH. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-5	(Se at No-47)
338	32861/2024	09.04.2024	WP (C) - 7252/2024	H. K. MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2024-04-06	WRIT BRANCH-6	(Se at No-16)
339	32862/2024	09.04.2024	WP (C) - 12883/2015	J. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-6	(Se at No-16)
340	32863/2024	09.04.2024	WP (C) - 12886/2015	JYOTIRANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	WRIT BRANCH-6	(Se at No-16)
341	32864/2024	09.04.2024	WP (C) - 7443/2024	C. R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-08-27	WRIT BRANCH-8	(Se at No-41)
342	32865/2024	09.04.2024	WP (C) - 12883/2015	G.C. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-6	(Se at No-16)
343	32866/2024	09.04.2024	WP (C) - 12886/2015	GANESH CH. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-6	(Se at No-16)
344	32867/2024	09.04.2024	WP (C) - 3310/2021	DINESH KUMAR PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-6	(Se at No-24)
345	32868/2024	09.04.2024	WP (C) - 12794/2015	JYOTIRANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-5	(Se at No-47)
346	32869/2024	09.04.2024	WP (C) - 3310/2021	J. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-6	(Se at No-24)
347	32870/2024	09.04.2024	WP (C) - 12794/2015	GANESH CH. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-5	(Se at No-47)

34	32871/2024	09.04.2024	WP (C) - 7446/2024	C. R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-04-06	WRIT BRANCH-8	(Serial No-41)
34	32872/2024	09.04.2024	WP (C) - 1509/2021	J. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-8	(Serial No-40)
35	32873/2024	09.04.2024	WP (C) - 11337/2023	DINESH KUMAR PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-8	(Serial No-39)
35	32874/2024	09.04.2024	WP (C) - 7402/2024	RANJIT KUMAR LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-04-06	WRIT BRANCH-8	(Serial No-41)
35	32875/2024	09.04.2024	WP (C) - 330/2021	J. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-2	(Serial No-9)
35	32876/2024	09.04.2024	WP (C) - 11337/2023	JYOTIRANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-8	(Serial No-39)
35	32877/2024	09.04.2024	WP (C) - 12813/2011	JYOTIRANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-5	(Serial No-47)
35	32878/2024	09.04.2024	WP (C) - 31275/2020	J. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-2	(Serial No-9)
35	32879/2024	09.04.2024	WP (C) - 33741/2020	J. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-8	(Serial No-42)
35	32880/2024	09.04.2024	WP (C) - 3312/2021	DINESH KUMAR PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-6	(Serial No-24)
35	32881/2024	09.04.2024	WP (C) - 34620/2020	J. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-1	(Serial No-30)
35	32882/2024	09.04.2024	WP (C) - 3312/2021	JYOTIRANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-6	(Serial No-24)
36	32883/2024	09.04.2024	WP (C) - 7909/2024	A. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-06	WRIT BRANCH	(Serial No-)

								(DIVISION BENCH -2)	111)
361	32884/2024	09.04.2024	WP (C) - 36946/2020	G. SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-5	(Serial No-32)
362	32885/2024	09.04.2024	WP (C) - 3314/2021	DINESH KUMAR PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-6	(Serial No-24)
363	32886/2024	09.04.2024	WP (C) - 36946/2020	J. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-5	(Serial No-32)
364	32887/2024	09.04.2024	WP (C) - 3314/2021	JYOTIRANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-6	(Serial No-24)
365	32888/2024	09.04.2024	WP (C) - 7114/2024	ASHIS KUMAR MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-04-06	WRIT BRANCH-5	(Serial No-23)
366	32889/2024	09.04.2024	WP (C) - 8407/2021	J. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-6	(Serial No-26)
367	32890/2024	09.04.2024	WP (C) - 7155/2024	PRASANTA KUMAR DAS	C.O.	COURT NO. 23	Order Dtd. 2024-04-06	WRIT BRANCH-5	(Serial No-23)
368	32891/2024	09.04.2024	WP (C) - 3734/2021	DINESH KUMAR PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-3	(Serial No-14)
369	32892/2024	09.04.2024	WP (C) - 7201/2024	S. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-04-06	WRIT BRANCH-6	(Serial No-16)
370	32893/2024	09.04.2024	WP (C) - 3734/2021	J. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-3	(Serial No-14)
371	32894/2024	09.04.2024	WP (C) - 7246/2024	ARJUNA CHARANA BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-04-06	WRIT BRANCH-6	(Serial No-16)
372	32895/2024	09.04.2024	WP (C) - 35612/2020	JYOTIRANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-22	WRIT BRANCH-6	(Serial No-

									26)
37 3	32897/ 2024	09.04.2 024	WP (C) - 7248/2 024	S. K. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-04- 06	WRIT BRANC H-6	(Se at No- 16)
37 4	32898/ 2024	09.04.2 024	WP (C) - 20774/ 2017	K.K. NATH	C.O.	COURT NO. 23	Order Dtd. 2024-03- 22	WRIT BRANC H-4	(Se at No- 19)
37 5	32899/ 2024	09.04.2 024	WP (C) - 38263/ 2020	P MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-03- 22	WRIT BRANC H-3	(Se at No- 33)
37 6	32900/ 2024	09.04.2 024	WP (C) - 8033/2 024	ARTATRANA PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-04- 06	WRIT BRANC H-7	(Se at No- 18)
37 7	32901/ 2024	09.04.2 024	WP (C) - 20774/ 2017	J. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03- 22	WRIT BRANC H-4	(Se at No- 19)
37 8	32902/ 2024	09.04.2 024	WP (C) - 8116/2 024	P. R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-04- 06	WRIT BRANC H-8	(Se at No- 42)
37 9	32903/ 2024	09.04.2 024	WP (C) - 38263/ 2020	JYOTIRANJ AN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03- 22	WRIT BRANC H-3	(Se at No- 33)
38 0	32904/ 2024	09.04.2 024	WP (C) - 8030/2 024	M. R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04- 08	WRIT BRANC H-7	(Se at No- 18)
38 1	32906/ 2024	09.04.2 024	WP (C) - 38265/ 2020	P MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-03- 22	WRIT BRANC H-3	(Se at No- 33)
38 2	32907/ 2024	09.04.2 024	WP (C) - 8041/2 024	ARJUNA CH. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-04- 08	WRIT BRANC H-7	(Se at No- 18)
38 3	32909/ 2024	09.04.2 024	WP (C) - 8087/2 024	A. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04- 08	WRIT BRANC H-7	(Se at No- 18)
38 4	32910/ 2024	09.04.2 024	WP (C) - 38265/ 2020	JYOTIRANJ AN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03- 22	WRIT BRANC H-3	(Se at No- 33)
38 5	32912/ 2024	09.04.2 024	WP (C) - 14601/ 2024	M. R. SAHOO	C.O.	COURT NO.	Order Dtd. 2024-04- 08	WRIT BRANC	(Se at

			2022			23		H-2	No-8)
386	32914/2024	09.04.2024	WP (C) - 14601/2022	MANOJ KUMAR PANI	C.O.	COURT NO. 23	Order Dtd. 2024-04-08	WRIT BRANC H-2	(Se at No-8)
387	32915/2024	09.04.2024	WP (C) - 8039/2024	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-04-08	WRIT BRANC H-7	(Se at No-18)
388	32917/2024	09.04.2024	WP (C) - 6853/2024	SOM SEKCHAR RATH	C.O.	COURT NO. 23	Order Dtd. 2024-04-08	WRIT BRANC H-2	(Se at No-7)
389	32918/2024	09.04.2024	BLAPL-3016/2024	B B ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-04-08		(Se at No-7)
390	32920/2024	09.04.2024	WP (C) - 34357/2023	D. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2023-04-08	WRIT BRANC H-3	(Se at No-11)
391	32921/2024	09.04.2024	WP (C) - 34360/2023	D. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-08	WRIT BRANC H-3	(Se at No-11)
392	32922/2024	09.04.2024	BLAPL-1798/2024	R R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-04-08		(Se at No-11)
393	32923/2024	09.04.2024	WP (C) - 7917/2024	S. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	WRIT BRANC H-5	(Se at No-20)
394	32924/2024	09.04.2024	WP (C) - 7913/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	WRIT BRANC H-5	(Se at No-20)
395	32926/2024	09.04.2024	BLAPL-2374/2024	SUDHANSU PRASAD MOHAPTRA	C.O.	COURT NO. 23	Order Dtd. 2024-04-06		(Se at No-20)
396	32927/2024	09.04.2024	WP (C) - 7943/2024	DINESH KUMAR PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	WRIT BRANC H-5	(Se at No-20)
397	32929/2024	09.04.2024	BLAPL-3021/2024	B B ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-04-08		(Se at No-20)
39	32930/	09.04.2	WP (C) -	KARUNAKAR	C.O.	COURT	Order Dtd. 2024-04-	WRIT	(Se

8	2024	024	7914/2024	RATH		NO. 23	05	BRANCH-5	at No-20)
399	32931/2024	09.04.2024	WP (C) - 8088/2024	NIRANJAN PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-04-08	WRIT BRANCH-7	(Se at No-18)
400	32932/2024	09.04.2024	BLAPL-576/2024	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-08		(Se at No-18)
401	32934/2024	09.04.2024	BLAPL-1199/2024	HARIHAR SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2024-04-08		(Se at No-18)
402	32936/2024	09.04.2024	ABLAPL - 9579/2023	J.R.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-04-08	BAIL-1	(Se at No-2)
403	32941/2024	09.04.2024	BLAPL-13024/2023	J.PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-04-08	BAIL-2	(Se at No-11)
404	32955/2024	09.04.2024	WP (C) - 6853/2024	SOM SEKCHAR RATH	C.O.	COURT NO. 23	Order Dtd. 2024-04-08	WRIT BRANCH-2	(Se at No-7)
405	32956/2024	09.04.2024	BLAPL-3039/2024	RK MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-04-08		(Se at No-7)
406	32957/2024	09.04.2024	BLAPL-3038/2024	RK MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-04-08		(Se at No-7)
407	32958/2024	09.04.2024	BLAPL-3030/2024	RK MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-04-08		(Se at No-7)
408	32959/2024	09.04.2024	BLAPL-3004/2024	RK BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-08	BAIL-1	(Se at No-3)
409	32960/2024	09.04.2024	BLAPL-3019/2024	HK MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-04-08		(Se at No-3)
410	32961/2024	09.04.2024	BLAPL-3017/2024	AK MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-08	BAIL-1	(Se at No-4)

41	32962/2024	09.04.2024	BLAPL-3011/2024	J ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-04-08		(Seat No-4)
41	32963/2024	09.04.2024	BLAPL-2999/2024	SK BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-04-08		(Seat No-4)
41	32964/2024	09.04.2024	BLAPL-2797/2024	SK BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-04-08		(Seat No-4)
41	32965/2024	09.04.2024	CRLA-253/2024	A. SUNDARA	C.O.	COURT NO. 5	Order Dtd. 2024-04-08	CRIMINAL APPEAL	(Seat No-10)
41	32966/2024	09.04.2024	BLAPL-3034/2024	HK PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-04-08	BAIL-1	(Seat No-4)
41	32967/2024	09.04.2024	BLAPL-3029/2024	N SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-08		(Seat No-4)
41	32968/2024	09.04.2024	BLAPL-3036/2024	N SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-08		(Seat No-4)
41	32969/2024	09.04.2024	BLAPL-3041/2024	JP KAR	C.O.	COURT NO. 5	Order Dtd. 2024-04-08		(Seat No-4)
41	32970/2024	09.04.2024	BLAPL-1764/2024	C MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-08	BAIL-2	(Seat No-10)
42	32971/2024	09.04.2024	BLAPL-3061/2024	LD SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-04-08	BAIL-1	(Seat No-6)
42	32972/2024	09.04.2024	BLAPL-3055/2024	LD SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-04-08	BAIL-1	(Seat No-4)
42	32973/2024	09.04.2024	BLAPL-3047/2024	NC SINHA	C.O.	COURT NO. 5	Order Dtd. 2024-04-08	BAIL-1	(Seat No-5)
42	32974/2024	09.04.2024	BLAPL-3046/2024	HK MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-04-08		(Seat No-

									5)
42 4	32975/ 2024	09.04.2 024	CRLA- 275/20 24	SUVENDU BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-04- 08	CRIMI NAL APPEA L	(Se at No- 10)
42 5	32976/ 2024	09.04.2 024	BLAPL- 3042/2 024	J. R. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-04- 08		(Se at No- 10)
42 6	32977/ 2024	09.04.2 024	BLAPL- 3025/2 024	SIBA PRASAD SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04- 08		(Se at No- 10)
42 7	32978/ 2024	09.04.2 024	BLAPL- 3022/2 024	JYOTISH RANJAN DAS	C.O.	COURT NO. 5	Order Dtd. 2024-04- 08	BAIL- 1	(Se at No- 3)
42 8	32979/ 2024	09.04.2 024	BLAPL- 3006/2 024	UNMESH CHANDRA JENA	C.O.	COURT NO. 5	Order Dtd. 2024-04- 08	BAIL- 1	(Se at No- 3)
42 9	32980/ 2024	09.04.2 024	BLAPL- 1935/2 024	JYOTISH RANJAN DAS	C.O.	COURT NO. 5	Order Dtd. 2024-04- 08		(Se at No- 3)
43 0	32981/ 2024	09.04.2 024	BLAPL- 1473/2 024	SUVENDU BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-04- 08		(Se at No- 3)
43 1	32982/ 2024	09.04.2 024	BLAPL- 3027/2 024	SRINIBASH MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04- 08		(Se at No- 3)
43 2	32983/ 2024	09.04.2 024	BLAPL- 3062/2 024	M. R. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-04- 08		(Se at No- 3)
43 3	32984/ 2024	09.04.2 024	BLAPL- 2682/2 024	S DASH	C.O.	COURT NO. 17	Order Dtd. 2024-04- 09		(Se at No- 3)
43 4	32985/ 2024	09.04.2 024	CRLA- 288/20 24	DILLIP SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-04- 08	CRIMI NAL APPEA L	(Se at No- 10)
43 5	32986/ 2024	09.04.2 024	WP (C) - 8472/2 024	PK DAS	C.O.	COURT NO. 10	Order Dtd. 2024-04- 09	WRIT BRANC H-4	(Se at No- 27)
43 6	32987/ 2024	09.04.2 024	BLAPL- 14488/ 2024	S BISWAL	C.O.	COURT NO.	Order Dtd. 2024-04- 09	BAIL- 2	(Se at

			2023			10			No-9)
437	32988/2024	09.04.2024	BLAPL-3069/2024	S BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-04-09		(Se at No-9)
438	32989/2024	09.04.2024	BLAPL-3098/2024	PRIYADARS HINEE BIJAYALAX MI DAS	C.O.	COURT NO. 10	Order Dtd. 2024-04-09		(Se at No-9)
439	32990/2024	09.04.2024	ABLAPL - 2532/2024	DEEPAK KUMAR DAS	C.O.	COURT NO. 10	Order Dtd. 2024-03-22	BAIL-1	(Se at No-6)
440	32469/2024	09.04.2024	WP (C) - 19861/2011	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-121)
441	32470/2024	09.04.2024	CRLMP-442/2024	ASUTOSH ROUT	GENERAL		Order Dtd. 2024-04-06	WRIT BRANCH-5	(Se at No-21)
442	32471/2024	09.04.2024	ABLAPL - 11739/2023	MD SHAYAQUE ALI	GENERAL		Order Dtd. 2023-11-13	BAIL-1	(Se at No-2)
443	32522/2024	09.04.2024	BLAPL-377/2024	GYANA RANJAN DHAL	GENERAL		Order Dtd. 2024-04-05	BAIL-2	(Se at No-7)
444	32523/2024	09.04.2024	CRLMP-106/2024	GYANA RANJAN DHAL	GENERAL		Order Dtd. 2024-04-08	WRIT BRANCH-4	(Se at No-17)
445	32532/2024	09.04.2024	WA-550/2024	TARA PRASAD ACHARYA	GENERAL		Order Dtd. 2024-04-08		(Se at No-17)
446	32533/2024	09.04.2024	CONTC-2229/2024	RASMITA ROUSTRAY	GENERAL		Order Dtd. 2024-04-08	CONTE MPT	(Se at No-3)
447	32534/2024	09.04.2024	CRLA-411/2022	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-7)
448	32536/2024	09.04.2024	JCRLA-15/201	STATE OF ORISSA	GENERAL		Order Dtd. 2023-11-13	CRIMINAL	(Se at

			6					APPEAL	No-7)
449	32537/2024	09.04.2024	WPCRL-26/2024	B B MALLICK	GENERAL		Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
450	32538/2024	09.04.2024	CRLA-952/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-13	CRIMINAL APPEAL	(Seat No-9)
451	32542/2024	09.04.2024	CRLA-679/2012	STATE	GENERAL		Order Dtd. 2023-11-13	CRIMINAL APPEAL	(Seat No-4)
452	32544/2024	09.04.2024	CRLA-412/2017	STATE OF ORISSA	GENERAL		Order Dtd. 2023-11-13	CRIMINAL APPEAL	(Seat No-2)
453	32548/2024	09.04.2024	CRLA-743/2018	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-13	CRIMINAL APPEAL	(Seat No-5)
454	32551/2024	09.04.2024	CRA-221/2000	STATE	GENERAL		Order Dtd. 2023-05-17	CRIMINAL APPEAL	(Seat No-2)
455	32552/2024	09.04.2024	JCRLA-43/2008	STATE	GENERAL		Order Dtd. 2023-11-02	CRIMINAL APPEAL	(Seat No-8)
456	32553/2024	09.04.2024	JCRLA-66/2005	STATE	GENERAL		Order Dtd. 2023-11-01	CRIMINAL APPEAL	(Seat No-6)
457	32554/2024	09.04.2024	JCRLA-96/2008	STATE	GENERAL		Order Dtd. 2023-11-17	CRIMINAL APPEAL	(Seat No-8)
458	32555/2024	09.04.2024	CRLLP-99/2008	STATE	GENERAL		Order Dtd. 2023-11-20	BAIL-1	(Seat No-3)
459	32724/2024	09.04.2024	ABLAPL-3065/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-04-10	BAIL-1	(Seat No-6)
460	32725/2024	09.04.2024	ABLAPL-	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-04-09		(Seat

			3064/2024						No-6)
461	32726/2024	09.04.2024	WP (C) - 988/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-01-17	WRIT BRANCH-2	(Seat No-9)
462	32727/2024	09.04.2024	WP (C) - 2848/2020	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2021-12-22	WRIT BRANCH-5	(Seat No-20)
463	32824/2024	09.04.2024	WP (C) - 5835/2024	MANA MOHAN PATTANAYAK	GENERAL		Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)
464	32896/2024	09.04.2024	BLAPL-3104/2024	SWATIREKHA JENA	GENERAL		Order Dtd. 2024-04-09		(Seat No-111)
465	32905/2024	09.04.2024	CRLMC-158/2024	DURGADATT MOHAPATRA	GENERAL		Order Dtd. 2024-04-09	CRIMINAL MISC	(Seat No-2)
466	32911/2024	09.04.2024	WP (C) - 33605/2020	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
467	32935/2024	09.04.2024	SA-235/1987	GOURANGA CH. SAHU	GENERAL		Order Dtd. 2024-03-14		(Seat No-116)
468	32937/2024	09.04.2024	WP (C) - 4456/2024	STATE OF ODISHA	GENERAL		Order Dtd. 2024-03-28	WRIT BRANCH-6	(Seat No-25)
469	32939/2024	09.04.2024	WP (C) - 5725/2014	STATE AND ORS.	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-1	(Seat No-30)
470	32940/2024	09.04.2024	WP (C) - 3135/2014	SUB-COLLECTOR, SONEP	GENERAL		Order Dtd. 2024-03-28	WRIT BRANCH-5	(Seat No-22)
471	32942/2024	09.04.2024	WP (C) - 6024/2	STATE OF ORISSA	GENERAL		Order Dtd. 2024-03-27	WRIT BRANCH	(Seat

			016					H (DIVISION BENCH -2)	No- 113)
47	32943/ 2 2024	09.04.2 024	WP (C) - 2288/2 023	COMMNR. CUM SECY. TO GOVT. OF ODISHA	GENE RAL		Order Dtd. 2023-01- 31	WRIT BRANC H-2	(Se at No- 34)
47	32945/ 3 2024	09.04.2 024	WP (C) - 1169/2 024	STATE OF ODISHA	GENE RAL		Order Dtd. 2024-01- 29	WRIT BRANC H-2	(Se at No- 34)
47	32946/ 4 2024	09.04.2 024	WP (C) - 1171/2 024	STATE OF ODISHA	GENE RAL		Order Dtd. 2024-01- 30	WRIT BRANC H-2	(Se at No- 34)
47	32948/ 5 2024	09.04.2 024	WP (C) - 1168/2 024	STATE OF ODISHA	GENE RAL		Order Dtd. 2024-01- 29	WRIT BRANC H-2	(Se at No- 34)
47	32949/ 6 2024	09.04.2 024	WA- 3078/2 023	STATE OF ODISHA	GENE RAL		Order Dtd. 2024-01- 02	WRIT APPEA L	(Se at No- 5)
47	32950/ 7 2024	09.04.2 024	WA- 3075/2 023	STATE OF ODISHA	GENE RAL		Order Dtd. 2024-01- 02	WRIT APPEA L	(Se at No- 5)
47	32951/ 8 2024	09.04.2 024	WP (C) - 3079/2 023	AKULA CHANDRA SAHU	GENE RAL		Order Dtd. 2023-02- 03	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103)
47	32952/ 9 2024	09.04.2 024	WP (C) - 1176/2 024	STATE OF ODISHA	GENE RAL		Order Dtd. 2024-01- 30	WRIT BRANC H-2	(Se at No- 34)
48	32953/ 0 2024	09.04.2 024	WP (C) - 1188/2 014	STATE OF ODISHA	GENE RAL		Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
48	32954/ 1 2024	09.04.2 024	CRLMC- 835/20 24	PREETAM MISHRA	GENE RAL		Order Dtd. 2024-04- 08	CRIMI NAL MISC	(Se at No- 2)
48	32461/ 0 2024	09.04.2 024	OJC-	MINAKETAN	GENE		Entire Order		(Se

2	2024	024	73/1989	SUNA	RAL				at No-2)
483	32481/2024	09.04.2024	WP (C) - 41862/2021	L SAHOO	GENERAL		Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-114)
484	32512/2024	09.04.2024	CONTC-701/2024	N NAYAK	GENERAL		Order Dtd. 2024-04-06	CONTE MPT	(Se at No-6)
485	32514/2024	09.04.2024	CONTC-1381/2024	N NAYAK	GENERAL		Order Dtd. 2024-04-06		(Se at No-6)
486	32515/2024	09.04.2024	WP (C) - 18150/2017	S.K.PRADHAN	GENERAL		Order Dtd. 2021-12-14	WRIT BRANCH-6	(Se at No-35)
487	32519/2024	09.04.2024	WP (C) - 6407/2024	S.BARIK	GENERAL		Order Dtd. 2024-03-19	WRIT BRANCH-4	(Se at No-37)
488	32520/2024	09.04.2024	WP (C) - 5051/2009	D. K. JENA	GENERAL		Order Dtd. 2017-11-02		(Se at No-37)
489	32528/2024	09.04.2024	WP (C) - 4040/2024	H K PANDA	GENERAL		Order Dtd. 2024-04-08	WRIT BRANCH-2	(Se at No-9)
490	32545/2024	09.04.2024	CRLLP-23/2023	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2023-08-04	BAIL-2	(Se at No-11)
491	32546/2024	09.04.2024	CRLLP-22/2023	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2023-08-04	BAIL-2	(Se at No-11)
492	32547/2024	09.04.2024	CRLLP-21/2023	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2023-08-04	BAIL-2	(Se at No-11)
493	32549/2024	09.04.2024	CRLLP-20/2023	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2023-08-04	BAIL-2	(Se at No-11)
49	32643/	09.04.2	WP (C) -	B K DAS	GENE		Order Dtd. 2024-01-	WRIT	(Se

4	2024	024	41853/ 2023		RAL		10	BRANC H (DIVI SION BENCH -1)	at No- 102)
49 5	32721/ 2024	09.04.2 024	CRA- 10/199 8	SK.TAHIR L.AID SUPDT.	GENE RAL		Judgement Dtd. 2019- 08-28	CRIMI NAL APPEA L	(Se at No- 2)
49 6	32722/ 2024	09.04.2 024	CRLA- 517/20 15	SK.TAHIR L.AID SUPDT.	GENE RAL		Judgement Dtd. 2021- 11-01	CRIMI NAL APPEA L	(Se at No- 5)
49 7	32723/ 2024	09.04.2 024	JCRLA- 72/200 5	SK.TAHIR L.AID SUPDT.	GENE RAL		Order Dtd. 2022-03- 31	CRIMI NAL APPEA L	(Se at No- 6)
49 8	32774/ 2024	09.04.2 024	WP (C) - 6937/2 024	SOMANATH BARDHAN	GENE RAL		PetitionAnnexure,	WRIT BRANC H-3	(Se at No- 14)
49 9	32791/ 2024	09.04.2 024	FA- 427/19 81	P K PANI	GENE RAL		AppealmemoAnnexure, M isc.case, Lower Court Record,		(Se at No- 14)
50 0	32811/ 2024	09.04.2 024	CRA- 106/20 00	R R DAS	GENE RAL		Order Dtd. 2000-05- 12	CRIMI NAL APPEA L	(Se at No- 2)
50 1	32812/ 2024	09.04.2 024	CRA- 106/20 00	R R DAS	GENE RAL		Order Dtd. 2000-05- 18	CRIMI NAL APPEA L	(Se at No- 2)
50 2	32825/ 2024	09.04.2 024	WP (C) - 20160/ 2019	S S BISWAL	GENE RAL		Judgement Dtd. 2024- 03-15	WRIT BRANC H-7	(Se at No- 15)
50 3	32826/ 2024	09.04.2 024	WP (C) - 39227/ 2023	S MITRA	GENE RAL		Order Dtd. 2024-02- 15	WRIT BRANC H-1	(Se at No- 31)
50 4	32827/ 2024	09.04.2 024	WP (C) - 37940/ 2021	G BARIK	GENE RAL		Order Dtd. 2024-04- 04	WRIT BRANC H-5	(Se at No- 21)
50 5	32828/ 2024	09.04.2 024	WP (C) - 27680/ 2013	P K MOHANTY	GENE RAL		Order Dtd. 2014-08- 05		(Se at No- 21)
50	32829/	09.04.2	WP (C) -	P C DAS	GENE		Order Dtd. 2024-02-	WRIT	(Se

6	2024	024	11425/ 2017		RAL		27	BRANC H (DIVI SION BENCH -2)	at No- 114)
50 7	32830/ 2024	09.04.2 024	WP (C) - 39004/ 2023	U CHHOTRAY	GENE RAL		Order Dtd. 2023-12- 05	WRIT BRANC H-7	(Se at No- 55)
50 8	32831/ 2024	09.04.2 024	WP (C) - 30806/ 2023	T BAG	GENE RAL		Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
50 9	32832/ 2024	09.04.2 024	WP (C) - 7246/2 016	B C PANDA	GENE RAL		PetitionAnnexure,		(Se at No- 106)
51 0	32833/ 2024	09.04.2 024	MATA- 256/20 22	K N SAHOO	GENE RAL			FIRST APPEA L	(Se at No- 2)
51 1	32835/ 2024	09.04.2 024	OJC- 13881/ 1996	A K BISWAL	GENE RAL		Order Dtd. 2005-08- 01Petition,Annexure,		(Se at No- 2)
51 2	32838/ 2024	09.04.2 024	RSA- 386/20 10	P C MOHANTY	GENE RAL		Order Dtd. 2024-04- 08Petition,	SECON D APPEA L	(Se at No- 3)
51 3	32840/ 2024	09.04.2 024	LAA- 63/201 9	KC PANDA	GENE RAL		Order Dtd. 2024-01- 19	FIRST APPEA L	(Se at No- 5)
51 4	32843/ 2024	09.04.2 024	CRLMP- 389/20 24	C RANA	GENE RAL		Order Dtd. 2024-03- 28	WRIT BRANC H-2	(Se at No- 45)
51 5	32845/ 2024	09.04.2 024	MACA- 693/20 17	D K SAHOO	GENE RAL		Order Dtd. 2023-12- 14	MISC. APPEA L SEC.	(Se at No- 6)
51 6	32908/ 2024	09.04.2 024	CRLMC- 1382/2 019	P K MISHRA	GENE RAL		Order Dtd. 2023-04- 06	CRIMI NAL MISC	(Se at No- 5)
51 7	32913/ 2024	09.04.2 024	CRLMC- 1877/2	P K DASH	GENE RAL		PetitionVakalatnama,	CRIMI NAL	(Se at

			023					MISC	No-1)
518	32916/2024	09.04.2024	ABLAPL - 2307/2024	M K MOHANTY	GENERAL		Order Dtd. 2024-03-19		(Se at No-1)
519	32919/2024	09.04.2024	ABLAPL - 2352/2024	M K MOHANTY	GENERAL		Order Dtd. 2024-03-19		(Se at No-1)
520	32925/2024	09.04.2024	ABLAPL - 2467/2024	M K MOHANTY	GENERAL		Order Dtd. 2024-04-05		(Se at No-1)
521	32928/2024	09.04.2024	CRLREV - 219/2018	C RANA	GENERAL		Order Dtd. 2024-03-21	CRIMINAL REVISION	(Se at No-2)
522	32933/2024	09.04.2024	RPFAM-429/2023	A SUNDARAY	GENERAL		Order Dtd. 2024-03-14	FIRST APPEAL	(Se at No-5)
523	32938/2024	09.04.2024	WP (C) - 7135/2007	K MISHRA	GENERAL		Order Dtd. 2023-08-14	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-120)
524	32944/2024	09.04.2024	CMP-1529/2023	A DAS	GENERAL		Order Dtd. 2024-04-04	WRIT BRANCH-4	(Se at No-19)
525	32947/2024	09.04.2024	OJC-1353/2019	P K DASH	GENERAL		Order Dtd. 2019-01-21		(Se at No-19)

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